NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 \mathbf{AM}

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/01/59/213/241/HDB/2017
NAME OF THE COMPANY	RMS Research Labs Private Limited
NAME OF THE PETITIONER(S)	G. Madhusudhan Reddy
NAME OF THE RESPONDENT(S)	RMS Research Labs Private Limited & (04) Others
UNDER SECTION	59&241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
1. SURYAMARAYALGI	Aswage	Swil on SLARGON	y. In

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Rafa Fripallis Ras	Adunto	4948221662	they.

Respondent No 5

2121441229

Like Adments

Heard, Shri. Y. Suryanarayana, Senior Counsel for the Petitioner and Shri. P. Raja Sripathi Rao, learned counsel for the Respondent No.1 and 2 and Shri. D. Kiran on behalf of Shri. M. Satyanarayana learned counsel for the Respondent No.5.

At the request of both the parties post the Case on 07.11.2017.

Member (Technical)

Member (Judicial)